

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/5(KB)2021
COMP.APPL/10(KB)2021,
IA(COMPANIES.ACT)/31(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	SANJEEV JHUNJHUNWALA VS RED OAK HOLDINGS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For the Petitioner
Mr. Avik Chowdhury, Adv.]

Mr. Ratnanko Banerjee, Sr. Adv.] For the Respondents
Ms. Swapna Choubey, Adv.]
Mr. Mohan Ram Goenka, CS.]

O R D E R

1. Ld.Sr.Counsel /Counsel for the parties present.
2. Ld.Counsel appearing for the petitioner seeks an adjournment stating that it is a change brief.
3. At request, matter is adjourned to **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**